## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.10/ BB/17	-	For Hearing	Rule-6 of IB	Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM For Mukesh

Yadav

N. R. Markerb, Vadav

MR. Mukesh Yadaw Ph:- 09899978086

PCS for petitioner is present. No representation for respondent. Respondent counsel is absent. Objections not filed.

List it as a last chance on 20.10.2017. No further adjournment will be given.

MEMBER (J)